## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:5549 ANSWERED ON:07.09.2011 CTET EXAM Dutt Smt. Priya Sunil

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has introduced Central Teacher Eligibility Test (CTET) in the country;
- (b) if so, the salient features of the CTET;
- (c) whether the qualifying marks/ standard was same for General, SC, ST and OBC candidates to qualify CTET 2011;
- (d) if so, the reasons therefor;
- (e) the total number of General, SC,ST and OBC candidates who appeared in CTET 2011 Paper-I, II and the number of candidates who qualified the CTET, paper-wise and category-wise;
- (f) whether to protect the interests of SC&ST candidates the Government proposes to prescribe lower marks/ qualifying standard in future and retrospectively to CTET 2011;
- (g) if so, the details thereof; and
- (h) if not, the reasons therefor?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a) & (b): Central Board of Secondary Education (CBSE) has introduced Central Teacher Eligibility Test (CTET) from 2011. The first CTET was conducted in June 2011. Under CTET two papers are held, one for those who wish to become a teacher in class 1 to V and another for those who wish to become teacher in classes VI to VIII.
- (c) & (d): The CBSE has issued certificates and statements of marks to candidates of all categories securing marks 60% and above. Appointing authorities can consider giving concessions to persons belonging to SC/ST/OBC/differently abled category in accordance with respective reservation policies.
- (e): The details of number of candidates are as under:-

Gen SC ST OBC Total

Paper-I Appeared 255480 100837 30435 213001 599753

Qualified 35768 3601 515 14864 54748

Paper-II Appeared 254612 92996 21812 199069 568489

Qualified 29931 2383 389 10468 43171

- (f): There is no such proposal.
- (g): Does not arise.

(h): CBSE has issued reservation policies.	statement	of marks.Appointing	Authority	can prot	ect interest	of SC/ST	in accordance	with respective